

1	2	3
<i>Roads and Bridges</i>		
1. Construction of Motor Roads	K.M.	204
2. Light Vehicle Roads	K.M.	106
3. Bridle Roads	K.M.	33
4. Construction of Bridges	No.	7
		28

Medical and Health

	No.	58
2. Construction P.H.C.	No.	16
3. Establishment of P.H.C.	No.	15
4. Establishment of Community Health Centre	No.	5

Water Supply (Jai Nigam)

1. Problem Village	No.	146
2. Village benefited	No.	150

दानापुर छावनी क्षेत्र में स्वच्छता की खराब स्थिति

1592. श्री अनुराजन मिश्र : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार के दानापुर छावनी क्षेत्र में सफाई, विद्युत आपूर्ति तथा सड़कों की खराब स्थिति एवं वहाँ व्याप्त भ्रष्टाचार के संबंध में सरकार को एक अर्थवेदन प्राप्त हुआ है ; और

(ख) यदि हाँ, तो आपन में उठाये गये मुद्दों पर सरकार ने अब तक क्या कार्रवाई की है ?

रक्षा मंत्री (श्री शरद पवार) : (क) और (ख) जो, हाँ। रक्षा संपदा महा-निदेशक, जिन्होंने कथित समस्याओं की जांच की थी, ने बताया है कि धन की कठिनाई के बावजूद दानापुर छावनी बोर्ड के अधिकारी सड़क/साफ-सफाई के रख-रखाव और उसमें सुधार लाने के

लिये निरीक्षण करते रहते हैं। मौजूदा सलज पम्प और फीनिंग मशीनों के उपयोग से सफाई संबंधी खामियों में सुधार आने की संभावना है। जहाँ तक बिजली आपूर्ति का प्रश्न है, दानापुर छावनी बोर्ड ने इस मामले को राज्य प्राधिकारियों के साथ उठाया है। जहाँ एक भ्रष्टाचार संबंधी आरोपों का संबंध है उसकी जांच करने पर उन्हें यही नहीं पता गया।

दानापुर छावनी क्षेत्र में सड़कों का निर्माण

1543. श्री अनुराजन मिश्र : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दानापुर छावनी बोर्ड ने 1990-91 में केवल वार्ड नं. 1 से 4 तक सड़कों का निर्माण किया है ;

(ख) क्या यह सच है कि हरिजन बहुल आबादी वाले वार्ड नं. 5 से 6 में छावनी बोर्ड ने अभी तक उन सड़कों की मरम्मत कराये जाने के संबंध में कोई कार्रवाई नहीं

की है, जो कि 1971, 1975 और 1987 में लगातार तीन बार बाढ़ आने के कारण काफी क्षतिग्रस्त हो गई है; और

(ग) यदि हां, तो उसके क्या कारण हैं ?

श्री शरद पवार : (क) जी हां। वर्ष 1990-91 में दानापुर छावनी बोर्ड ने 6,86,292/- रुपये की लागत से वार्ड संख्या 1,2,3, तथा 4 में सड़कों की मरम्मत की थी और सड़कों का पुनर्निर्माण किया था।

(ख) में (ग) जी, नहीं। दानापुर छावनी बोर्ड ने 1975 में आई बाढ़ के बाद वार्ड संख्या 5 और 6 में कुछ सड़कों की मरम्मत की थी। धन की कमी के कारण वे सड़कों की आवश्यक मरम्मत नहीं कर सके। इनमें वार्ड संख्या 5 तथा 6 की सड़कें भी शामिल हैं। तथापि, वार्ड संख्या 5 और 6 में बाढ़ से प्रभावित गलियों (लेनों) की मरम्मत कर दी गई है।

Cantonment Boards not adhering to Cantonment Land Administration Rules

1544. PROF. SOURENDRA BHAT-TACHARJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Directorate of Defence Estates. Central Command have identified the lapses of some Cantonment Boards in not adhering to provisions of the Cantonment Land Administration Rules as a result of which Government revenue has suffered losses;

(b) whether erstwhile lessees of some given lands in different cantonments under the Central Command, whose leases/ leasehold rights expired after thirty years or so. are still holding on to their premises illegally;

(c) if so, the details thereof; and

(d) what further action is being contemplated to safeguard Government revenue in such matters?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

Distortion in Prices of bulk drugs

1545. SHRIMATI RATAN KUMARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of distortions have been brought to the notice of BICP in regard to recommendations of prices of bulk drugs by the administrative Ministry and others during the last two years;

(b) if so, the details of such instances during the last two years ending 30th June, 1991;

(c) whether the Ministry has taken any action thereon;

(d) if so, the details thereof;

(e) whether it is a fact that BICP have no work except to recommend prices of bulk drugs;

(f) what are the names of drugs for which BICP sent recommendations during 1990-91 and upto 30th June, 1991;

(g) whether it is also a fact that all the prices recommended during the current year were for increase; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.

J. KURIEN): (a) No, Sir.

(b) Does not arise.

(c) Does not arise. (d)

Does not arise.

(e) No, Sir.

(f) Statement is annexed.

(g) and (h) The recommendations contained in the reports of the BICP are confidential in nature.

Statement

Year 1990

1. Insulin
2. Sulphadiazine
3. Sulphacetamide Sodium
4. Acetazolamide
5. Ephedrine Hydrochloride
6. Gentamycin Sulphate
7. Tetracycline Hydrochloride
Chlorotetracycline Hcl.
8. Oxytetracycline and its Derivatiwt
9. Hydroxy Ethyl Theophylline